

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 9**

**C.P. (IB)/893(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 01.02.2024**

NAME OF THE PARTIES:      **J.C.                      FLOWERS                      ASSET**  
**RECONSTRUCTION PRIVATE LIMITED**  
**V/S JMJ BEACH RESORTS PRIVATE**  
**LIMITED**

Section 7 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Mr. Mayank Samuel, Advocate i/b Sirius Legal appeared for the Petitioner.
2. Mr. Sidharth Samantaray i/b T. N. Tripathi & Co. for Respondent
3. Learned Counsel for the Petitioner informs that they are in receipt of settlement proposal which is under consideration by the Competent Authority and seeks time. Two weeks' time granted.
4. List this matter on **26.02.2024** for hearing/further consideration.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna